

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IA/2152/ND/2022 IA/2249/ND/2022 IA/2816/ND/2022
IB/3055/ND/2019

IN THE MATTER OF:

Global Energy Talent Pvt Ltd

...

Applicant

Order under Section 10 of IBC, 2016.

Order delivered on 13.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Jagdip Singh Lamba, Adv.
For the RP : Mr. Tapas Gaur, Adv.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
14.04.2023.

Sd/-
Court Officer